

Sl. No. 7

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/22/7/AMR/2023		7 of IBC	Ashok Kumar Jain (HUF) & others Vs. VR Commodities Private Limited


ORDER

Present: Mr. Srenik. S. Jain, Ld. Counsel for the FC.

Mr. Naman Golechha & Mr. Avinash Amaranath, Ld. Counsels for the
CD.

For hearing, list the matter on 06.06.2024.


**SANJAY PURI
MEMBER (TECHNICAL)**


**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**